

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 89 of 2013**

**Dated : 20<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Bangalore Electricity Supply Company Ltd. .... Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory Commission  
& Anr. .... Respondent(s)**

**Counsel for the Appellant(s) : Ms. Swapna Seshadri**

**Counsel for the Respondent(s) : Ms. Vedanayaki Kiran D. for R-2**

**ORDER**

At the request of the learned counsel for the Respondent, post the matter for further hearing before the **Chennai Circuit Bench on 22<sup>nd</sup> October, 2013**.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

pr/vt